

09. 26.11.2018

Learned Additional Government Advocate for the State-opposite parties shall produce the record with regard to number of vacancy/post available in each of the Government Hospitals and the staff /doctors working in the said hospitals on the next date.

The matter to come up on 10.12.2018.

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**( K.S. Jhaveri )**  
**Chief Justice**

.....  
**( K.R. Mohapatra )**  
**Judge**